

MAHARASHTRA NATIONAL LAW UNIVERSITY, NAGPUR

One-Day Virtual Conference on Recent Trends in Mediation

Date: October 24, 2020 (Saturday)

Maharashtra National Law University, Nagpur

Moraj Design and Decorator (DnD) Building, Near Oil Depot,

MIHAN Fly Over, Wardha Road, Khapri, Nagpur-441108 Maharashtra

ABOUT THE UNIVERSITY:

Maharashtra National Law University, Nagpur (MNLU, Nagpur) is established by the Government of Maharashtra by way of enactment known as the Maharashtra National Law University Act (Maharashtra Act No. VI of 2014). Hon'ble Shri Justice S.A. Bobde, Chief Justice of India is the Chancellor of the University. It is a residential university engaged in teaching and promoting research in law and allied disciplines. Its authorities are making the greatest possible efforts to bring up state-of-the-art facilities at the University. The University has a competent team of faculty and staff, who are qualified, experienced, committed, and full of zeal to create an institution of excellence in legal education in the country. The University has been recognized by the University Grants Commission (UGC) and the Bar Council of India (BCI), New Delhi. It is also a member of Association of Indian Universities (AIU), New Delhi. The University is the nineteenth National Law University established in the country located in the Orange City of Nagpur and the eighteenth in the CLAT pool. The objectives of the University are manifold, mainly, to advance and disseminate learning and knowledge of law and legal processes and their role in national development; to develop a sense of responsibility within the students and research scholars; to serve society in the field of law by developing skills related to advocacy, legal services, legislation, law reforms and the like; to organize lectures, seminars, symposia, conferences and capacity building programmes; to promote legal knowledge and to make law and legal processes efficient instruments of social justice and development; to promote traditional, cultural, legal and ethical values with a view to promote and foster the rule of law and the objectives enshrined in the Constitution of India; and to liaise with institutions of higher learning and research in India and abroad.

ABOUT THE ADR SOCIETY: NAGED IN

The ADR Society of MNLU Nagpur was established in 2018 to hone the interests and skills of students in the field of Negotiation, Mediation & Arbitration. Under the aegis of ADR Society, a variety of events such as seminars, workshops, guest lectures, panel discussions and ADR Competitions have been conducted. The Society has also successfully hosted the National Rounds of Louis M. Brown & Forrest S. Mosten International Client Consultation Competition, 2019. To couple the learnings at the University with the practicalities of the field, the students are encouraged to carry out field studies and participate in various Negotiation, Mediation and Client Consultation Competitions across the country.

Additionally, to further research in the field of ADR, the University has two compulsory courses of ADR for its undergraduate students and offers two PG Diploma Courses in Alternative Dispute Resolution & Family Dispute Resolution.

As a testament to the Society's success, students under its leadership have won awards at renowned competitions such as 1st RGNUL Sports and Entertainment Law Mediation Competition, Lex Infinitum International Mediation Competition, 3rd Amity National ADR Tournament, 2019 & 3rd Treaty Negotiation Competition, KIIT Bhubaneswar (2018) along with other notable achievements. Our coming conference on Mediation is just one of the several initiatives that the ADR Society has undertaken in promoting ADR in India and we look forward to hosting you.

BROAD SUB-THEMES:

The Theme of the conference includes but is not limited to:

[A] Mediation: Contemporary Issues and Challenges

[B] Mediation: Ethics and Role of Mediator

[C] Online Mediation: The Way Forward

[D] Trans-national Mediation Issues

[E] Usage of Mediation in different legal contours

WHO CAN PARTICIPATE?

Seminar papers are invited from Students, Academicians, Research Scholars, Professionals, Advocates/Practitioners and other stakeholders of Alternative Dispute Resolution System.

GUIDELINES FOR SUBMISSION OF PAPERS:

➤ All papers must be submitted to adrsociety@nlunagpur.ac.in.

➤ The full paper should be submitted:

(1) in the .doc/.docx format,

(2) Font: Times New Roman,

(3) Title of the paper: Font 14,

(4) Body text: Font 12,

- (5) 1.5 Line Spacing, and
- (6) Should not exceed 5,000 words (including footnotes). Exceeding the word limit may lead to rejection of paper.
- ➤ Submission of a paper amounts to consent to such publication and transfer of copyright to The Maharashtra National Law University (MNLU), Nagpur and consent to edit the paper as may be required if the submission is accepted. The author shall cooperate with the editor in respect of such editing.
- ➤ All references must be in the form of footnotes with font size 10 and should be according to MNLU Citation Style as available on the website of the University.
- The work should be original, previously unpublished and must not be in the stage of submission/ consideration elsewhere.
- Certain papers can be published in the University Journal, if the quality of the paper is deemed fit to the organizers.
- There will be five technical sessions, each based on one of the sub-themes of the conference.

RULES FOR PARTICIPANTS:

- Co-Authorship to a maximum of two authors is permitted.
- The full papers will be peer reviewed by the organizing committee and only shortlisted authors will be invited to present papers. The registration should be done after the intimation of acceptance of full paper.
- The final submission shall be concluded within the prescribed deadline, No paper shall be accepted after the last date of submission.
- Authors have to register after the acceptance of paper with payment of required fees.
- > The conference will be conducted through online mode and all the details of the virtual conference will be duly shared to the participants.
- The participants are advised to maintain decorum during the virtual conference.
- The participants are advised to switch off their mic and camera and should switch it on only while speaking or presenting their paper.

REGISTRATION FEES:

For Presenting a Paper:

1. Students/Research Scholars: Rs. 250/-.

2. Professionals/Others: Rs. 500/-

Link for the payment of registration fees-

https://www.onlinesbi.com/sbicollect/icollecthome.htm

IMPORTANT DATES:

- ➤ Deadline for submission of Full Paper: October 15, 2020.
- Intimation of acceptance of Full Paper: October 20, 2020.
- Last Date for Registration: October 22, 2020.
- > Conference Date: October 24, 2020.

NOTE:

- The Author and Co-author have to register separately.
- All registered candidates will get certificates; however, the organisers reserve the right to choose the papers for publication.

PATRON:

Prof. (Dr.) Vijender Kumar, Vice-Chancellor, MNLU Nagpur.

ORGANISING COMMITTEE:

Coordinators:

- 1. Dr. Anirban Chakraborty, Faculty Advisor, ADR Society
- 2. Dr. Ragini Khubalkar, Faculty Advisor, ADR Society

In case of any query contact the below mentioned student members or send an email to adrsociety@nlunagpur.ac.in

- 1. Ujjwal Agrawal (Ph. No: 8839254211)
- 2. Aditi Singh (Ph. No: 843943113)